

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:376

ANSWERED ON:20.04.2015

MEDICAL STANDARDS FOR PILOTS AND FLIGHT CREWS

Kamal Nath Shri ;Owaisi Shri Asaduddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the rules regarding medical fitness/standards for pilots, co-pilots and flight crews of the Indian Carriers along with the cockpit policy adopted by the Directorate General of Civil Aviation (DGCA);
- (b) whether the Government proposes to revisit these rules and cockpit policy in the wake of the recent Germanwings crash;
- (c) if so, the details and the present status thereof;
- (d) whether DGCA has instructed all the airlines for mandatory periodical psychometric tests for pilots and flying crews; and
- (e) if so, the details thereof along with the other safety precautionary measures taken/proposed to be taken by the Government?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapati)

(a) to (e): A statement is laid on the table of the House.

Statement in reply to parts (a) to (e) of Lok Sabha Starred Question No. 376 for 20.04.2015 regarding Medical Standards for Pilots and Flight Crews:

(a): The medical standards of pilots/co-pilots for commercial flying are equivalent to the medical standards of Class-I medical assessment enumerated in International Civil Aviation Organisation (ICAO) Annexure 1, Chapter 6 and medical requirements laid down by Directorate General of Civil Aviation (DGCA) as per Civil Aviation Requirements Section 7, Part I dated 26 August 1999. In addition, DGCA has issued Aeronautical Information Circulars (AICs) on certain medical conditions for experienced pilots as guidelines. These are available on DGCA website www.dgca.nic.in.; With regard to cockpit policy, DGCA has already issued Air Safety Circular 3 of 2010 regarding manning of cockpit during non-critical phases of flight. It mandates that in case one of the crew members has to leave the cockpit during the non critical phases of flight the cabin crew is required to be inside the cockpit and occupy the observer seat. In no case the Cabin Crew will occupy the seats meant for cockpit crew.

(b): No Madam.

(c): does not arise in view of (b) above.

(d): No Madam.

(e): does not arise in view of (d) above.